

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 273 of 2017 (SZ)

Applicant(s)

Sri Sarvamangala Nagar Residents
Association, rep by its Vice President
Chitlapakkam, Chennai

Vs.

Respondent(s)

Secretary to Government,
Public Works Department,
Government of Tamil Nadu,
Chennai and 9 others.

Legal Practitioners for Applicant(s)

M/s S. Patrick

Legal practitioners for respondent(s)

M/s E. Manoharan for R10
M/s H. Yasmeen Ali for R6.

Note of the Registry	Orders of the Registrar
Order No.	Date: 31.08.2018 Applicant counsel present. No representation for respondents. For appearance of all respondents and reply call on 28.09.2018. (Tmt. Meena Satheesh) Registrar